SHRI SATISH CHANDRA MISRA: He is only saying that the Home Minister has not received the file. ... (Interruptions)...

MR. CHAIRMAN: Please resume your places. ... (Interruptions) ....

SHRI SATISH CHANDRA MISRA: There should be an assurance that NSG would not be downgraded instead of upgrading the security. ...(Interruptions)...

MR. CHAIRMAN: This is an extraordinary example of indiscipline in the House. ... (Interruptions)...

SHRI SATISH CHANDRA MISRA: If it is sought to be downgraded, this will not be ... (Interruptions)... This system is not justifiable. ... (Interruptions)...

MR. CHAIRMAN: The rights of Members are being violated. ... (Interruptions)... I have no choice but to adjourn the House till 12 o'clock.

## The House then adjourned at eight minutes past eleven of the clock.

## The House re-assembled at twelve of the clock.

MR. DEPUTY CHAIRMAN is the Chair

# WRITTEN ANSWERS TO STARRED QUESTIONS

#### Camps of Tamil victims in Sri Lanka

 $\dagger^{*}\mbox{281. SHRI}$  SHRI SHREEGOPAL VYAS: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) the ranks of Indian officers sent to inspect the camps of Tamil victims in Sri Lanka;
- (b) whether Government is satisfied with their report;
- (c) the total number of the victims alongwith number of women and children separately;
- (d) whether voluntary organizations of Indian origin are also operating there; and
- (e) whether Government of India is providing relief material to them also?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI PRENEET KAUR): (a) and (b) High Commissioner of India and other officials from the High Commission have visited IDP camps in Northern Sri Lanka. Government has continued to press the Sri Lankan Government to fulfil their commitment to resettle the bulk of the IDPs within 180 days. Government and the High Commission are monitoring the situation and providing extensive humanitarian assistance to IDPs in relief camps.

(c) According to the UN Resident Coordinator, Colombo, the total number of Internally Displaced Persons is around 287,970 as of 2 July, 2009. Gender-wise break up or break up of the number of children are not separately available.

<sup>†</sup>Original notice of the question was received in Hindi.

(d) According to available information, there are no Indian NGOs operating in relief camps in Sri Lanka.

(e) Does not arise.

#### Funds sanctioned to States under UNDP

\*282. SHRI KUMAR DEEPAK DAS: Will the Minister of TOURISM be pleased to state:

(a) with regards to protection of rural tourism how much funds have been sanctioned under the United Nations Development Programme (UNDP), State-wise;

(b) the number of such sites in the N.E. Region;

(c) whether the rural areas near Sarthebari, Barpeta, Hajo in Assam would be included under UNDP assistance; and

(d) if not, the reason therefor?

THE MINISTER OF TOURISM (KUMARI SELJA): (a) to (d) The Ministry of Tourism provides Central Financial Assistance to the State Governments/Union Territory Administrations for infrastructure development in rural sites having core-competency in art, craft, culture, handlooms/textiles etc. Community participation and capacity building including skill upgradation in such rural sites are supported through Government of India-United Nations Development Programme Endogenous Tourism Project and Capacity Building for Service Providers Scheme of the Ministry. Ministry of Tourism has sanctioned projects for development of 142 rural tourism sites to date. Out of these UNDP has extended support for capacity building in 36 rural tourism sites. The list of all Rural Tourism Projects sanctioned, including 33 projects in the North-East region, is given in the enclosed Statement. (*See* below).

No project proposal for development of rural tourism sites in Sarthebari, Barpeta, Hajo in Assam has been received from the State Government. However, the Ministry of Tourism has sanctioned 9 projects for Rs. 3379.51 lakh during the first two years of Eleventh Five Year Plan to Assam including one project for the development of Tourism Circuit Dhubri-Mahamaya-Barpeta-Hajo for Rs. 497.94 lakh in 2007-08.

SI.	States/Union Territory	No. of rural tourism	Amount sanctioned
No.	Administrations	projects sanctioned	(Infrastructure + Capacity
			Building)
			(Rs. In lakh)
1	2	3	4
1.	Andhra Pradesh	6	349.20

#### Statement

Details of sanctioned Rural Tourism Project